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Title: Introduction of the Code of Criminal Procedure (Amendment) Bill, 2015

*(Amendment of section 357A).*

SHRIMATI MEENAKASHI LEKHI (NEW DELHI): Sir, I beg to move for leave to introduce a Bill further to amend the Code of Criminal Procedure, 1973.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Code of Criminal Procedure, 1973."

*The motion was adopted.*

SHRIMATI MEENAKASHI LEKHI: Sir, I introduce the Bill